

**In the National Company Law Tribunal, Jaipur**

**Item No. 105**

**CP No. (IB)- 97/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Ltd.**

**.....Applicant/Petitioners**

**VS.**

**SNG Real Estate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 04.03.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : None appeared.

For Respondent(s) : U.S. Sharda, CA

**ORDER**

No one is present on behalf of the petitioner at the time of hearing of the matter. Sh. U.S. Sharda, CA representing Advocate Sh. Naresh Kumar Sejvani, is present and sought time in the matter. Post the matter to 25.03.2020.

Sd-

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**